

DIVISION BENCH  
COURT - II

S-2

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/980(KB)2018  
IA(I.B.C)/1351(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>TH</sup> JULY 2024**

IN THE MATTER OF	UNION BANK OF INDIA VS PKS LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Kuldeep Mallick, Adv. ] For suspended board  
Mr. Souvik Sana, Adv.

Mr. Ashok Kumar Agarwal, Adv. ] Liquidator in person

**ORDER**

1. Ld. Counsels for Suspended Board present. Ld. Counsel for Liquidator present.
2. **IA(I.B.C)/1351(KB)2024:**

a) This application has been filed by the Liquidator to place on record the 9<sup>th</sup> Progress Report which is placed at Pages No. 3 to 10. This application is supported by an affidavit which is placed at Pages No. 11 to 13. The 9<sup>th</sup> Progress Report is taken on record and accordingly, this application is **allowed and disposed of.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**